COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 75 OF 2017

Dated: 14th November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:				
Maharashtra State Electricity Distribution Co. Ltd. Vs.				Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr				Respondent(s)
Counsel for the Appellant(s)	:	Mr. G. Sai Kumar Ms. Nikita Choukse		
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. Ashwin Ramanathan for	R-2	

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 05.02.2018.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd